NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P.(IB)4386/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: **AAKAAR MEDICAL TECHNOLOGIES PVT LTD**

V/s

YOG POWER STUDIO PVT LTD

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Parth K. Mehta, Ld. Counsel for Petitioner present. Ms. Shejal V Nag, Ld. Counsel for Respondent present.
2. Ld. Counsel for the Corporate Debtor informs that the reply could not be uploaded on account of technical issue. However, now they have obtained the security code.
3. One week is granted to the Corporate Debtor to file reply and serve the same on the other side, if not served earlier.
4. List this matter on **20.11.2023**.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

/NP/